

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005950/2023	DIPU @ DEEPAK KUMAR PAL VS STATE OF ODISHA	RABINDRANATH BARIK VS	NAYAGARH /202 /2022 C.J.M.,NAYAGARH(Nayagarh) ST/0000036/2023
2	BLAPL/0005951/2023	AKSHYA KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /299 /2023 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000333/2023
3	BLAPL/0005952/2023	MAHAVIR JAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /181 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000886/2023
4	BLAPL/0005953/2023	ALOK SAHOO VS STATE OF ODISHA	RABINDRANATH BARIK VS	NAYAGARH /51 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000213/2023
5	BLAPL/0005954/2023	MANOJ KUMAR PANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	NAYAPALLI P.S. /436 /2022 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0004025/2022
6	BLAPL/0005955/2023	MANOJ KUMAR PANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	NAYAPALLI P.S. /72 /2022 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000806/2022
7	BLAPL/0005956/2023	MANOJ KUMAR PANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	NAYAPALLI P.S. /577 /2019 () //
8	BLAPL/0005957/2023	SURI @ SURESH KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /202 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000873/2022
9	BLAPL/0005958/2023	SACHIN SONI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /127 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000900/2023
10	BLAPL/0005959/2023	RASHMI RANJAN BHOLA @ SILU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SPL.TASK FORCE /12 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000206/2022
11	BLAPL/0005960/2023	MD.PYARE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /100 /2023 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000004/2023

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0005961/2023	KAIRA LUHARA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /920 /2022 DISTRICT AND SESSIONS JUDGE,DEOGARH(Debagarh) ST/0000057/2023
13	BLAPL/0005962/2023	PRAVAT DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	UDALA /20 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000054/2023
14	BLAPL/0005963/2023	SUDHIRA KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /34 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000010/2022
15	BLAPL/0005964/2023	BYTUL SEIKH @ BAITUL SK. VS STATE OF ODISHA	T. NARAYAN MURTY VS	KORAPUT TOWN /111 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000327/2023
16	BLAPL/0005965/2023	SANJAY KUMAR PATEL VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANGIR SADAR /129 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000505/2023
17	BLAPL/0005966/2023	PRIYA RANJAN MANDAL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /11 /2023 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000018/2023
18	BLAPL/0005967/2023	BULU MALLICK VS STATE OF ODISHA	MAHES DAS VS	/ /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) 2(B)CC/0000001/2023
19	BLAPL/0005968/2023	JITU @ SATYABRATA MOHAKUD VS STATE OF ODISHA	ASIT KUMAR OTTA VS	KULIANA /47 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000272/2023
20	BLAPL/0005969/2023	PUNIA@AKASH LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /128 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000263/2023
21	BLAPL/0005970/2023	DHOBA BEHERA @ MAHAR VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /97 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000199/2023
22	BLAPL/0005971/2023	PRASANTA KUMAR SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /6 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000017/2023
23	BLAPL/0005972/2023	MANORANJAN JOSHI	TRILOCHAN NANDA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	SPECIAL JUDGE, KANTABANJI(Balangir)
24	BLAPL/0005973/2023	STATE OF ODISHA DILLIP DIGAL	RAMESH CHANDRA MAHARANA	2(A)CC/0000003/2023 PHULBANI SADAR /25 /2021
		VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
25	BLAPL/0005974/2023	STATE OF ODISHA SENAPATI DIGAL	RAMESH CHANDRA MAHARANA	Spl/0000023/2021 PHULBANI SADAR /25 /2021
		VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
26	BLAPL/0005975/2023	STATE OF ODISHA RAMENDU CHATTOPADHYAY	H.M.DHAL	Spl/0000023/2021 BALIAPAL /85 /2013
		VS	VS	SPL.CJM (CBI),BHUBANESWAR(Khordha)
27	BLAPL/0005976/2023	REPUBLIC OF INDIA DEEPAK KUMAR JENA	SUJIT KUMAR SWAIN	Spe/0000005/2014 BARANGA /118 /2023
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
28	BLAPL/0005977/2023	STATE OF ODISHA BUDU BADANAYAK	TARINI PANIGRAHI	Spl/0000058/2023 BOIPARIGUDA /213 /2022
		VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
29	BLAPL/0005978/2023	STATE OF ODISHA UGRASANA MAHANTA	PURNIMA SAHU	CT/0000143/2022 CHOUDWAR /366 /2020
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
30	BLAPL/0005979/2023	STATE OF ODISHA PABITRA KUMAR BEHERA@PABITRA BEHERA@CHAMANNOJ PANIGRAHI	CHAMANNOJ PANIGRAHI	Spl/0000069/2020 BAIDESWAR /180 /2022
		VS	VS	DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
31	BLAPL/0005980/2023	STATE OF ODISHA DEEPAK MANDAL	PRANAB KUMAR DAS	ST/0000088/2023 MOTU /57 /2020
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
32	BLAPL/0005981/2023	STATE OF ODISHA SK.SUJAY@SUJJAUDDIN	JAJATI KESHARI KHUNTIA	TR/0000085/2020 RAIBANIA /38 /2016
		VS	VS	AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar)
33	BLAPL/0005982/2023	STATE OF ODISHA RAJIB URMA	DURLLABHA RANJAN MISHRA	ST/0000043/2023 BAUNISUNI /67 /2023
		VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
34	BLAPL/0005983/2023	STATE OF ODISHA ESWAR MANDINGA	JAJATI KESHARI KHUNTIA	Spl/0000104/2023 / /0
		VS	VS	ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0005984/2023	STATE OF ODISHA KHIROD DAS @ DASH VS	ARIJEET MISHRA VS	TR/0000042/2018 AUL /418 /2023 J.M.F.C.,AUL(Kendrapara)
36	BLAPL/0005985/2023	STATE OF ODISHA SARADA PRASAD MOHANTY VS	ARIJEET MISHRA VS	GR/0000659/2023 MARSHAGHAI /157 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrapara)
37	BLAPL/0005986/2023	STATE OF ODISHA MATAL LIMA VS	SUCHIT KUMAR NAYAK VS	Spl/0000030/2023 / /0 SPECIAL JUDGE ASKA(Ganjam)
38	BLAPL/0005987/2023	STATE OF ODISHA BAKULA BEHERA VS	SHASHI BHUSAN JENA VS	2(A)CC/0000006/2022 BHADRAK RURAL /210 /2017 A.D.J.,BHADRAK(Bhadrak)
39	BLAPL/0005988/2023	STATE OF ODISHA NARASINGH MATAN VS	AMIT PRASAD BOSE VS	ST/0000020/2020 JEYPORE SADAR /341 /2022 SPECIAL JUDGE,JEYPORE(Koraput)
40	BLAPL/0005989/2023	STATE OF ODISHA BISHWANATH ANDRAP VS	DEBASNAN DAS VS	TR/0000066/2022 KASINAGAR /11 /2023 J.M.F.C.,KASHINAGAR,(Gajapati)
41	BLAPL/0005990/2023	STATE OF ODISHA DEEPAK KHANDAGIRI VS	DIBYA CHARAN SWAIN VS	GR/0000011/2023 / /0 SPECIAL JUDGE,ROURKELA(Sundargarh)
42	BLAPL/0005991/2023	STATE OF ODISHA KANDHA NAIK VS	SIDDHARTH GOUTAM DAS VS	Spl/0000010/2023 KHAMAR /74 /2023 S.D.J.M.,PALLAHARA(Anugul)
43	BLAPL/0005992/2023	STATE OF ODISHA BISHWANATH ANDRAP VS	DEBASNAN DAS VS	GR/0000173/2023 KASINAGAR /157 /2022 J.M.F.C.,KASHINAGAR,(Gajapati)
44	BLAPL/0005993/2023	STATE OF ODISHA KANHU@KANHU CHARAN JENA VS	ARIJEET MISHRA VS	GR/0000152/2022 GHASIPURA /129 /2022 NYAYADHIKARI,GHASIPURA(Kendujhar)
45	BLAPL/0005994/2023	STATE OF ODISHA KUNA@BINAYAK PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GR/0000240/2022 KHURDA SADAR /20 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000080/2023

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0005995/2023	BIKASH JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHAULIAGANJA /58 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000230/2023
47	BLAPL/0005996/2023	DUTIA RANA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PURUNAKATAK /26 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(Baudh) ST/0000040/2023
48	BLAPL/0005997/2023	RAJENDRA BEHERA @ RAJINDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /64 /2021 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000009/2022
49	BLAPL/0005998/2023	MANOJ KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDAKA P.S. /161 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000778/2022
50	BLAPL/0005999/2023	MIR SAYAR ALLI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NIALI /152 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000069/2023
51	BLAPL/0006000/2023	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	MANCHESWAR P.S. /282 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0004742/2022
52	BLAPL/0006001/2023	AKASH DAS @ PINKU @ RAHUL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JALESWAR /224 /2023 J.M.F.C.,JALESWAR(Baleshwar) CT/0000261/2023
53	BLAPL/0006002/2023	KUMUDA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /495 /2022 ADJ,KODALA(Ganjam) ST/0000064/2023
54	BLAPL/0006003/2023	BASANT NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /495 /2022 ADJ,KODALA(Ganjam) ST/0000064/2023
55	CMAPL/0000412/2023	KRUSHNA CH. PANIGRAHY VS CHAIRMAN-CUM-M.D., O.D.F.C.,BBSR	MANOJ KUMAR NAYAK VS	// ()//
56	CMAPL/0000413/2023	PRANGYA PARAMITA HARICHANDAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	ADV. VS	// ()//
57	CMAPL/0000414/2023	M/S. AKAY STEEL	ADHIRAJ MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	CMP/0000601/2023	STATE OF ODISHA BIKRAM KUMAR SUNDARAY	BIBHUTI RANJAN MOHANTY	//
		VS	VS	//
59	CMP/0000602/2023	STATE OF ODISHA DHRUBA CHARAN DAS	DWARIKA PRASAD MOHANTY	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
		VS	VS	CS/0001054/2023
60	CMP/0000603/2023	LATA DAS MINATI LENKA	SOMADARSAN MOHANTY	//
		VS	VS	CIVIL JUDGE (SD),KENDRAPARA(Kendrapara)
61	CMP/0000604/2023	AMULYA KUMAR MOHAPATRA BHISMADEV SAHU	BYOMOKESH SAHOO	CS/0000188/2021
		VS	VS	//
62	CONTC/0003664/2023	SAKUNTALA NAYAK TRIBHUBAN SARANGI	ADV	1st MACT, KENDRAPARA(Kendrapara)
		VS	VS	Mac/0000097/2017
63	CONTC/0003665/2023	BISHNUPADA SETHI, I.A.S. KABITARANI ACHARYA	ADV	//
		VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
64	CONTC/0003666/2023	ASWATHY S., I.A.S. NIRMAL KUMAR SWAIN	ADV	CS/0000274/2021
		VS	VS	//
65	CONTC/0003667/2023	BISHNUPADA SETHI, I.A.S. PRAFULLA KUMAR MOHAPATRA	AMRITA MISHRA	()
		VS	VS	//
66	CONTC/0003668/2023	BIBHASRANJAN PANIGRAHI, TAHASILDAR, KHURDA PRABODH KUMAR ACHARYA	ADV.	()
		VS	VS	//
67	CONTC/0003669/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT., FOREST AND ENVIRONMENT, LOK SEVA BHAWAN, BBSR NIRANJAN TRIPATHY	SANJAY KUMAR SAMANTARAY	()
		VS	VS	//
68	CONTC/0003670/2023	SUSHANTA KUMAR MISHRA, O.A.S. (S.A.G.) GAJENDRA NATH PRADHAN	ADV	()
		VS	VS	//

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0003671/2023	VISHAL K. DEV, PRINCIPAL SECY., GOVT. FINANCE DEPT. BADRI NARAYAN PATRO VS	ADV ADV	// // ()
70	CONTC/0003672/2023	S.AWASTHY, PRINCIPAL SECY., GOVT., S AND M.E DEPT. PRADIPTA KUMAR PATTANAİK	ADV ADV	// // ()
71	CONTC/0003673/2023	S.AWASTHY, PRINCIPAL SECY., GOVT., S AND M.E DEPT. SASMIREKHA DAS	ADV ADV	// // ()
72	CONTC/0003674/2023	S.AWASTHY, PRINCIPAL SECY., GOVT., S AND M.E DEPT. GAJENDRA NATH PRADHAN	ADV ADV	// // ()
73	CONTC/0003675/2023	VINEET BHARADWAJ, COLLECTOR AND D.M, MAYURBHANJ PRABHAT KUMAR PATTANAİK	ADV ADV	// // ()
74	CONTC/0003676/2023	S.AWASTHY, PRINCIPAL SECY., TO GOVT., S AND M.E. DEPT. DEBENDRA KUMAR ACHARYA	ADV. ADV.	// // ()
75	CONTC/0003677/2023	SURESH CHANDRA ROUT, EXECUTIVE ENGINEER (S.E.), R.W.S.AND S DIVISION, CUTTACK CHUDAMANI PADHAN	PRAFULLA KUMAR RATH PRAFULLA KUMAR RATH	// // ()
76	CONTC/0003678/2023	VICTOR SORENG, OAS (I) (JB), B.D.O. ,BELPADA, BALANGIR DOLAGOVINDA SINGH	PRAFULLA KUMAR RATH PRAFULLA KUMAR RATH	// // ()
77	CRLA/0000591/2023	VICTOR SORENG, OAS (I) (JB), B.D.O. ,BELPADA, BALANGIR SALUKA MOHAKUD	PABITRA KUMAR NAYAK PABITRA KUMAR NAYAK	// // SARAT /45 /2020
78	CRLA/0000592/2023	STATE OF ODISHA NARU@NARAYAN MALLICK	SURYAKANTA DWIBEDI SURYAKANTA DWIBEDI	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000068/2020 KISSANNAGAR PS /94 /2014
79	CRLMA/0000174/2023	STATE OF ODISHA HAREKRUSHNA PRADHAN	ADV. ADV.	SPECIAL COURT,CUTTACK(Cuttack) Spl/0000078/2014 BALASORE SADAR /301 /2020
		VS STATE OF ODISHA	VS VS	() //

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMC/0002468/2023	KALU CHARAN TUREI VS ARJUNA PRADHAN	SURYAKANTA DASH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) ICC/0000034/2013
81	CRLMC/0002469/2023	PAWAN KUMAR SHARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) ICC/0000153/2019
82	CRLMC/0002470/2023	JYOTIRANJAN ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHHEND /89 /2021 S.D.J.M.,PANPOSH(Sundargarh) GR/0001115/2021
83	CRLMC/0002471/2023	DR.SHIBA PRASAD SATPATHY VS STATE OF ODISHA	AUROVINDA MOHANTY VS	DHENKANAL TOWN /190 /2015 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000863/2015
84	CRLMC/0002472/2023	PAWAN KUMAR KHEMKA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /129 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001036/2022
85	CRLMC/0002473/2023	SURENDRA BEHERA@BEURA VS STATE OF ODISHA	SAMVIT MOHANTY VS	PATKURA /14 /2005 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000042/2005
86	CRLMC/0002474/2023	SOUMYA RANJAN SWAIN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	MAHILA P.S. BUXIBAZAR /48 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000207/2023
87	CRLMC/0002475/2023	LAXMIDHAR PATRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHILA P.S. BUXIBAZAR /23 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000298/2021
88	CRLMC/0002476/2023	SAHADRA @ SUBHADRA BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	AMBABHONA /19 /2020 S.D.J.M.,BARGARH(Bargarh) CT/0000116/2020
89	CRLMC/0002477/2023	BIHARI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /92 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000040/2022
90	CRLMC/0002478/2023	ADIKANDA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /311 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000072/2021
91	CRLMP/0001056/2023	JHUNULATA MOHAPATRA	RAMDAS ACHARY	KHURDA SADAR /122 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001057/2023	SABITA NAYAK @ SITA SAHOO	SANKARACHARYA CHOUDHURY	//0
		VS	VS	()
		THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA		//
93	CRLMP/0001058/2023	POONAM SINGH	PRASANTA KUMAR SAHOO	//0
		VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		DEPUTY COMMISSIONER OF POLICE, CUTTACK		ICC/0000617/2022
94	CRLMP/0001059/2023	SAILABALA LENKA	BYOMAKESH TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001060/2023	DIPTI RANJAN PATRA	BYOMAKESH TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0001061/2023	ASHOK KUMAR NAYAK	BYOMAKESH TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
97	GUAP/0000006/2023	SMITARANI KHATUA	BIKRAM CHANDRA GHADEI	//
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
		PRASANTA KUMAR KHATUA		GUAP/0000010/2020
98	MACA/0000505/2023	THE DIVL. MANAGER,ORIENTAL INSURANCE CO. LTD.	DOMNATH ROY	//
		VS	VS	ADDL. SESSION JUDGE,ATHAMALIK(Anugul)
		KAINTA BEHERA		Mac/0000003/2020
99	MACA/0000506/2023	M/S. NATIONAL INSURANCE CO. LTD.	BIBHUTI BHUSAN MISHRA	//
		VS	VS	1ST M. A.C.T.,JAJPUR(Jajapur)
		SUSHANTA KUMAR ROUT		Mac/0000165/2019
100	MACA/0000507/2023	M/S. NATIONAL INSURANCE CO. LTD.	BIBHUTI BHUSAN MISHRA	//
		VS	VS	1ST M. A.C.T.,JAJPUR(Jajapur)
		SUSHANTA KUMAR ROUT		Mac/0000086/2019
101	MATA/0000180/2023	MONALISA SAMAL	DAYANANDA MOHAPATRA	//
		VS	VS	JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)
		SUJIT KUMAR SAMAL		CP/0000118/2022
102	MATA/0000181/2023	MONALISA SAMAL	DAYANANDA MOHAPATRA	//
		VS	VS	JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	RPFAM/0000177/2023	SUJIT KUMAR SAMAL BRAJAMOHAN SAHOO VS SONITARANI SAHOO	ASHOK KUMAR DAS VS	CP/0000008/2022 // JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000047/2017
104	RVWPET/0000219/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
105	RVWPET/0000220/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
106	RVWPET/0000221/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
107	RVWPET/0000222/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
108	RVWPET/0000223/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
109	RVWPET/0000224/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
110	RVWPET/0000225/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
111	RVWPET/0000226/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
112	RVWPET/0000227/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //
113	RVWPET/0000228/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	VS VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	RVWPET/0000229/2023	GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// 0
115	RVWPET/0000230/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
116	RVWPET/0000231/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
117	RVWPET/0000232/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
118	RVWPET/0000233/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
119	RVWPET/0000234/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
120	RVWPET/0000235/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
121	RVWPET/0000236/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
122	RVWPET/0000237/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
123	RVWPET/0000238/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
124	RVWPET/0000239/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // 0
125	RVWPET/0000240/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		// //

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	RVWPET/0000241/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
127	RVWPET/0000242/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
128	RVWPET/0000243/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
129	RVWPET/0000244/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
130	RVWPET/0000245/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
131	RVWPET/0000246/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
132	RVWPET/0000247/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
133	RVWPET/0000248/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
134	RVWPET/0000249/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
135	RVWPET/0000250/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0
136	RVWPET/0000251/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED.		//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RVWPET/0000252/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // ()
138	RVWPET/0000253/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // ()
139	RVWPET/0000254/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // ()
140	RVWPET/0000255/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // ()
141	RVWPET/0000256/2023	COLLECTOR AND DISTRICT MAGISTRATE, ANGUL GENERAL MANAGER, MAHANADI COALFIELDS LIMITED. VS	VS	// // ()
142	RVWPET/0000257/2023	KABITA JENA VS RAJAT KUMAR MISHRA	SUBHADUTTA ROUSTRAY VS	// () //
143	TRP(C)/0000192/2023	MURALIDHAR SAHU VS BATA KRUSHNA SAHU	RITA SINGH VS	// () //
144	TRP(C)/0000193/2023	DAMBARUDHAR BEHERA VS SARMISTHA BEHERA	ARJEET MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Sundargarh) CP/0000339/2021
145	TRP(C)/0000194/2023	LALITA GOCHHAYAT VS PABANA GOCHHAYAT	RITA SINGH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000012/2023
146	WA/0001156/2023	STATE OF ODISHA VS RAMESH CHANDRA PARIDA	PRASANNA KU MOHANTY,A.S.C VS	// () //
147	WA/0001157/2023	STATE OF ODISHA VS DEBENDRA KUMAR MISHRA	PRADEEP KUMAR ROUT,A.G.A VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001158/2023	STATE OF ODISHA VS PRAFULLA KUMAR SAHU	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
149	WA/0001159/2023	STATE OF ODISHA VS RINKU SAHU	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
150	WP(C)/0017429/2023	PRAVATI NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
151	WP(C)/0017430/2023	RAJAT KUMAR KUJUR VS STATE OF ODISHA	AMARA KUMAR MOHANTY VS	// 0 //
152	WP(C)/0017431/2023	SRI RAMA CHARITA MANASA MANDALI, BBSR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
153	WP(C)/0017432/2023	GOURANG CHARAN DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
154	WP(C)/0017433/2023	OKILA BANZARA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
155	WP(C)/0017434/2023	SATYARANJAN PUSTI VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// 0 //
156	WP(C)/0017435/2023	SONALIKA BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
157	WP(C)/0017436/2023	DR. SASMITA RATH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
158	WP(C)/0017437/2023	SATYARANJAN PUSTI VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// 0 //
159	WP(C)/0017438/2023	FAKIR REDDY	SATYABRATA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0017439/2023	REGIONAL PROVIDENT FUND COMMISSIONER, BBSR RANJAN KUMAR MOHANTY	TRILOCHAN PANIGRAHI	//
		VS	VS	0
161	WP(C)/0017440/2023	STATE OF ODISHA PRAVAT KUMAR HARICHANDAN	MIHIR KANTA RATH	//
		VS	VS	0
162	WP(C)/0017441/2023	STATE OF ODISHA M/S. S. MUND CONSTRUCTIONS PVT. LTD.,KALAHARI	ABODHA CHANDRA NAYAK	//
		VS	VS	0
163	WP(C)/0017442/2023	STATE OF ODISHA KISHORE KUMAR MISHRA	SUJATA JENA	//
		VS	VS	0
164	WP(C)/0017443/2023	STATE BANK OF INDIA, BBSR BISWAMBAR SAMAL	SANJAY KUMAR BEHERA	//
		VS	VS	0
165	WP(C)/0017444/2023	AO, CANARA BANK, REGIONAL OFFICE II, BBSR CHATURBHUJA DILA	SUSANTA KUMAR JETHY	//
		VS	VS	0
166	WP(C)/0017445/2023	STATE OF ODISHA MADHUSUDAN MALIK @ MALLICK	NIRANJAN LENKA	//
		VS	VS	0
167	WP(C)/0017446/2023	AUTHORIZED OFFICER, CANARA BANK, BHADRAK ODISHA GRAMYA BANK, SATAPAUTIA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
168	WP(C)/0017447/2023	STATE OF ODISHA GOPABANDHU SAHOO	SAILESH CHANDRA SAMANTARAY	//
		VS	VS	0
169	WP(C)/0017448/2023	STATE OF ODISHA JITENDRANATH GHANA @ JATINDRANATH GHANASIDDHARTH GOUTAM DAS		//
		VS	VS	0
170	WP(C)/0017449/2023	STATE OF ODISHA NARENDRA KUMAR SAHOO	SAILESH CHANDRA SAMANTARAY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017450/2023	STATE OF ODISHA JAGADISH KUMAR BISWAL VS COMMISSIONER OF CT AND GST, ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //
172	WP(C)/0017451/2023	SARASWATI MALLICK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
173	WP(C)/0017452/2023	NANDAKISHORE TANDI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
174	WP(C)/0017453/2023	MATHAMANI TANDI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
175	WP(C)/0017454/2023	SURENDRANATH NAYAK VS M/S S.RAJANI RAMA DAS, CHENNAI	SAMVIT MOHANTY VS	// 0 //
176	WP(C)/0017455/2023	PRAMODINI NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
177	WP(C)/0017456/2023	SHYAMAPADA NANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
178	WP(C)/0017457/2023	PRADIPTA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
179	WP(C)/0017458/2023	MANTU NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
180	WP(C)/0017459/2023	PRAVAT KUMAR PUSTI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
181	WP(C)/0017460/2023	D.SURYAKANTA ACHARY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017461/2023	MANAS PUROHIT VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
183	WP(C)/0017462/2023	SEBATI NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
184	WP(C)/0017463/2023	SURENDRANATH ACHARYA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
185	WP(C)/0017464/2023	BIPIN NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
186	WP(C)/0017465/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //
187	WP(C)/0017466/2023	DILLIP KUMAR MISHRA VS INSTITUTE OF MATHEMATICS AND APPLICATIONS, BBSR	NIHAL RATH VS	// 0 //
188	WP(C)/0017467/2023	BHAGABAN NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
189	WP(C)/0017468/2023	AKSHAYA KUMAR RAY VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
190	WP(C)/0017469/2023	KAILASH CHARAN JENA VS THE ADDL. CHIEF SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., BBSR	GOPAL PRASAD JENA VS	// 0 //
191	WP(C)/0017470/2023	SWARUP CHANDRA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
192	WP(C)/0017471/2023	SUSANTA KUMAR JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
193	WP(C)/0017472/2023	PURNIMA BINDHANI	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0017473/2023	STATE OF ODISHA JAYANT KUMAR JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
195	WP(C)/0017474/2023	CHIEF MANAGER CUM AO, RMB HYDERBAD, TELENGANA SUNITA MOHAPATRA @ MOHAPATR	ASHUTOSH MISHRA	//
		VS	VS	0
196	WP(C)/0017475/2023	SNEHANJALI MALLIK MAHESWAR KHATEI	ROHIT RANJAN RAY	//
		VS	VS	0
197	WP(C)/0017476/2023	THE ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR KAMALAKANTA PANIGRAHI	ROHIT RANJAN RAY	//
		VS	VS	0
198	WP(C)/0017477/2023	STATE OF ODISHA LABA BUDA	AVIJIT PATNAIK	//
		VS	VS	0
199	WP(C)/0017478/2023	MCL, BBSR DHIREN KUMAR NAYAK	MANOJ KUMAR NAYAK	//
		VS	VS	0
200	WP(C)/0017479/2023	STATE OF ODISHA DIPAK KUMAR BHOI	AJAYA KUMAR JENA	//
		VS	VS	0
201	WP(C)/0017480/2023	UNION OF INDIA M/S. SOUMYASHREE ENTERPRISES, ROURKELA	ADHIRAJ MOHANTY	//
		VS	VS	0
202	WP(C)/0017481/2023	UNION OF INDIA NARAYAN ROUT	SUBIR PALIT	//
		VS	VS	0
203	WP(C)/0017482/2023	STATE OF ODISHA LALITA DHARUA	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
204	WP(C)/0017483/2023	STATE OF ODISHA GOPINATH SAHU	SUSANTA KUMAR JETHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017484/2023	STATE OF ODISHA KEDARA MAJHI VS	SUJAY SHANKER SINGHDEO VS	// // ()
206	ABLAPL/0005375/2023	STATE OF ODISHA BALARAM LENKA VS	SAMARENDRA MOHANTY VS	// NAUGAON /131 /2023 ()
207	ABLAPL/0005376/2023	STATE OF ODISHA KITAN @ ANKIT SAGAR DALAI VS	SATYA RANJAN MULIA VS	// JAGATPUR /37 /2023 ()
208	ABLAPL/0005377/2023	STATE OF ODISHA RUNA@SUJATA JENA VS	KISHORE KUMAR JENA VS	// RAGHUNATHPUR /123 /2023 ()
209	ABLAPL/0005378/2023	STATE OF ODISHA INDRAMANI PATI VS	BISHNUBRATA SINGH VS	// KOREI /108 /2023 ()
210	ABLAPL/0005379/2023	STATE OF ODISHA CHINMAYI @ CHINMAYEE MANJARI MOHAPATRA VS	SATYA RANJAN MULIA VS	// MAHANGA /343 /2022 ()
211	ABLAPL/0005380/2023	STATE OF ODISHA LAXMIPRIYA SAHOO VS	DEEPAK KU SAHOO VS	// NIKIRAI /101 /2023 ()
212	ABLAPL/0005381/2023	STATE OF ODISHA BINOD KUMAR MALLIK @ BINA MALLIK VS	DEEPAK KU. SAHOO VS	// MAHAKALPARA /142 /2023 ()
213	ABLAPL/0005382/2023	STATE OF ODISHA MATLUB ALI KHAN @ MATLUK ALLI KHAN @ PANDEY @ KESARI @ BHANU VS	DEEPAK KUMAR SAHOO VS	// //0 S.D.J.M.,BHADRAK(Bhadrak)
214	ABLAPL/0005383/2023	UNION OF INDIA (EAST COST RAILWAY) TENGUNU @ PINTU JENA VS	BISHNU BRATA SINGH VS	2(C)CC/0000188/2023 TUMUDIBANDHA /38 /2023 ()
215	ABLAPL/0005384/2023	STATE OF ODISHA KASAR KHAN VS	DEEPAK KUMAR SAHOO VS	// TANGI /65 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0005385/2023	SATYARANJAN DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /1 /2019 () //
217	ABLAPL/0005386/2023	SANTOSH DALEI VS STATE OF ODISHA	S.S.RAY(2) VS	DHARAKOT PS /127 /2013 () //
218	ABLAPL/0005387/2023	PRASHANTA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /172 /2023 () //
219	ABLAPL/0005388/2023	SRIKANTA KUMAR PATRA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KENDRAPARA /36 /2023 () //
220	ABLAPL/0005389/2023	RAHUL KUMAR VS STATE OF ODISHA	MUKESH PANDA VS	JHARSUGUDA GRPS /39 /2023 () //
221	ABLAPL/0005390/2023	AKASH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	DERABIS /228 /2022 () //
222	ABLAPL/0005391/2023	ADITYA NARAYANA JENA @ ADITYA JENA VS STATE OF ODISHA	S.S.RAY(2) VS	DHARAKOT PS /57 /2023 () //
223	ABLAPL/0005392/2023	MANORANJAN BEHURIA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	CRRI /68 /2023 () //
224	ABLAPL/0005393/2023	AKASH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATKURA /450 /2022 () //
225	ABLAPL/0005394/2023	PAPU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PURUNAKATAK /55 /2022 () //
226	ABLAPL/0005395/2023	AKASH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /444 /2022 () //
227	ABLAPL/0005396/2023	NURESA KHATOON	PABITRA KUMAR NAYAK	PLANTSITE /100 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0005397/2023	STATE OF ODISHA HRUDANANDA PAL	BIKASH CHANDRA PARIJA	// / /0
		VS	VS	()
229	ABLAPL/0005398/2023	STATE OF ODISHA PRASANTA BISWAL @ PRASANTA KUMAR BISWAL AMULYA RATNA PANDA		// BAISINGA /416 /2022
		VS	VS	()
230	ABLAPL/0005399/2023	STATE OF ODISHA SANGRAM KESHARI PAL	BIKASH CHANDRA PARIJA	// / /0
		VS	VS	()
231	ABLAPL/0005400/2023	STATE OF ODISHA DIPAK JENA @ DEEPAK KU. JENA	PRADEEP KUMAR PARIDA	// JAKHAPURA /34 /2023
		VS	VS	()
232	ABLAPL/0005401/2023	STATE OF ODISHA JITEN RAUTIA	AMULYA RATNA PANDA	// JODA /105 /2023
		VS	VS	()
233	ABLAPL/0005402/2023	STATE OF ODISHA GOPINATH BEHERA	AMULYA RATNA PANDA	// Bamapada (Industrial Area) /40 /2023
		VS	VS	()
234	ABLAPL/0005403/2023	STATE OF ODISHA ASUTOSH TUNGA SAMANTA	HEMANTA KUMAR JENA	// J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000137/2023
		VS	VS	()
235	ABLAPL/0005404/2023	STATE OF ODISHA PRATAP @ CHANDRASEKHAR SAHOO	HEMANTA KUMAR TRIPATHY	// AIRPORT /174 /2023
		VS	VS	()
236	ABLAPL/0005405/2023	STATE OF ODISHA BHABANI SANKAR PRADHAN	AKSHAYA KUMAR SAHOO	// GURUDIJHATIA /28 /2023
		VS	VS	()
237	ABLAPL/0005406/2023	STATE OF ODISHA LOKANATH PRADHAN	GOPINATH MISHRA	// DEOGARH /130 /2023
		VS	VS	()
238	ABLAPL/0005407/2023	STATE OF ODISHA CHHABI SASMAL	AUROVINDA MOHANTY	// SATYABADI /397 /2022
		VS	VS	()
				BANAPUR P.S. /185 /2023
				()

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0005408/2023	STATE OF ODISHA RAJAT KUMAR KAR VS	PABITRA KUMAR NAYAK VS	// BHANJPUR /117 /2023 ()
240	ABLAPL/0005409/2023	STATE OF ODISHA GEORGE TIRKEY VS	PABITRA KUMAR NAYAK VS	// LATHIKATA /49 /2015 ()
241	ABLAPL/0005410/2023	STATE OF ODISHA SANTUA DEHURY @ SANTOSH DEHURY VS	SANGRAM KESHARI ROUT VS	// CHOUDWAR /212 /2023 ()
242	ABLAPL/0005411/2023	STATE OF ODISHA DIPAK @ DEEPAK KUMAR PANDA VS	DEBENDRA NARAYAN PATTANAIAK VS	// BASUDEVPUR /278 /2023 ()
243	ABLAPL/0005412/2023	STATE OF ODISHA JANMEJAYA NAIK VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /130 /2023 ()
244	ABLAPL/0005413/2023	STATE OF ODISHA SATYANANDA PATRA VS	KSHIROD KUMAR ROUT VS	// KANKADAHAD /78 /2023 ()
245	ABLAPL/0005414/2023	STATE OF ODISHA KAILASH CH. SETHI VS	BIDYADHAR MANSING VS	// KAKATAPUR /22 /2023 ()
246	ABLAPL/0005415/2023	STATE OF ODISHA DRONA DEEP VS	AKSHAYA KUMAR SAHOO VS	// MURIBAHAL /60 /2023 JMFC MURIBAHAL(Balangir)
247	ABLAPL/0005416/2023	STATE OF ODISHA AKASH BEHERA VS	ARIJEET MISHRA VS	// GR/0000056/2023 KENDRAPARA /238 /2022 ()
248	ABLAPL/0005417/2023	STATE OF ODISHA RAJKISHORE SAHOO VS	BIDYADHAR MANSINGA VS	// KAKATAPUR /76 /2023 ()
249	ABLAPL/0005418/2023	STATE OF ODISHA BUTU @ AMAR KUMAR DAS VS	SANJAYA KUMAR PATRI VS	// MARSHAGHAI /91 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0005419/2023	BISWA MOHAN BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /40 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000137/2023
251	ABLAPL/0005420/2023	RANJEET SINGH VS STATE OF ODISHA	MUKESH PANDA VS	JHARSUGUDA GRPS /39 /2023 () //
252	ABLAPL/0005421/2023	ANILA KUMAR SWAIN VS STATE OF ODISHA	S.S.RAY VS	DHARAKOT PS /127 /2013 () //
253	ABLAPL/0005422/2023	FIROZ KHAN@MOHAMMAD FIROZ VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /163 /2023 () //
254	ABLAPL/0005423/2023	NARAYAN BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KENDRAPARA SADAR /398 /2023 () //
255	ABLAPL/0005424/2023	SURENDRA SAMAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	JAKHAPURA /34 /2023 () //
256	ABLAPL/0005425/2023	SIDHARTH ROUT VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	PIPLI /347 /2022 () //
257	ABLAPL/0005426/2023	SK.HAMID VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHARABEL NAGAR P.S. /66 /2023 () //
258	ABLAPL/0005427/2023	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	TIHIDI /196 /2023 () //
259	ABLAPL/0005428/2023	SUSHIL KUMAR JENA VS STATE OF ODISHA	PRATIK DASH VS	NALCO /226 /2022 () //
260	ABLAPL/0005429/2023	JAYADEV @ JAYADEB PRADHAN VS STATE OF ODISHA	R.N.MISHRA VS	SATYABADI /169 /2023 () //
261	ABLAPL/0005430/2023	KUNAL DEO	JAYDEEP PAL	PURIGHAT /107 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :26/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0005431/2023	STATE OF ODISHA GANGADHAR PRADHAN	ACHYUTANANDA PATTANAİK	// JANKIA P.S. /169 /2023
		VS	VS	()
263	ABLAPL/0005432/2023	STATE OF ODISHA BHABANI SANKAR PRADHAN	DURLLABHA RANJAN MISHRA	// PURUNAKATAK /67 /2023
		VS	VS	()
264	ABLAPL/0005433/2023	STATE OF ODISHA PRATAP PRADHAN	BIBHU PRASAD CHHUALSINGH	// NIMAPADA /124 /2023
		VS	VS	()
265	ABLAPL/0005434/2023	STATE OF ODISHA PRIYABRATA DEHURY	PRADIPTA KUMAR SAHOO	// COLLIERY /650 /2022
		VS	VS	()
266	ABLAPL/0005435/2023	STATE OF ODISHA KRISHNA KANT SAHU	SARAT KUMAR JENA	// BARGARH /166 /2023
		VS	VS	()
267	ABLAPL/0005436/2023	STATE OF ODISHA AKASH BEHERA	ARIJEET MISHRA	// MARSHAGHAI /35 /2023
		VS	VS	()
268	ABLAPL/0005437/2023	STATE OF ODISHA TITU MALIK	ARIJEET MISHRA	// MARSHAGHAI /287 /2023
		VS	VS	()
269	ABLAPL/0005438/2023	STATE OF ODISHA DHANESWAR BEHERA	ARJEET MISHRA	// MARSHAGHAI /112 /2023
		VS	VS	()
270	ABLAPL/0005439/2023	STATE OF ODISHA SUNA @ SONALI PARIDA	DIBYA CHARAN SWAIN	// BALIKUDA /224 /2023
		VS	VS	()
271	ABLAPL/0005440/2023	STATE OF ODISHA SURESH@SAROJ KUMAR SAHOO	SAMBIT BISWAL	// PARADEEP /393 /2022
		VS	VS	()
272	ABLAPL/0005441/2023	STATE OF ODISHA TUNA SWAIN	SUBHENDU KUMAR NAYAK	// KABISURYANAGAR /2 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0005442/2023	STATE OF ODISHA PRAVAT KUMAR SETHY VS	KASHINATH PATTNAIK VS	// KISSANNAGAR PS /98 /2023 ()
274	ABLAPL/0005443/2023	STATE OF ODISHA TRILOCHAN PRADHAN VS	BIDESI KUMAR GHADEI VS	// CUTTACK SADAR /284 /2023 ()
275	ABLAPL/0005444/2023	STATE OF ODISHA RAJA @ PRADEEP JENA VS	ARIJEET MISHRA VS	// KENDRAPARA /97 /2021 ()
276	ABLAPL/0005445/2023	STATE OF ODISHA TAPAN GIRI VS	ABESH KAMAL VS	// MADHUPATNA /174 /2022 ()
277	ABLAPL/0005446/2023	STATE OF ODISHA INDUMATI DALNAYAK VS	ROHIT RANJAN RAY VS	// BHANDARIPOKHARI /115 /2013 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000009/2014
278	ABLAPL/0005447/2023	REPUBLIC OF INDIA CBI SATYA KETAN MOHANTY VS	SARAT KUMAR JENA VS	BARGARH /166 /2023 ()
279	ABLAPL/0005448/2023	STATE OF ODISHA CHANDRA SEKHAR NAYAK VS	ROHIT RANJAN RAY VS	// KHURDA SADAR /145 /2023 ()
280	ABLAPL/0005449/2023	STATE OF ODISHA AKASH BEHERA VS	ARIJEET MISHRA VS	// NIKIRAI /12 /2023 ()
281	ABLAPL/0005450/2023	STATE OF ODISHA SUKUTA BEHERA @ SRIKANTA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /97 /2016 ()
282	ABLAPL/0005451/2023	STATE OF ODISHA RATNAKAR BEHERA VS	DEEPAK KUMAR DAS VS	// NIALI /169 /2023 ()
283	ABLAPL/0005452/2023	STATE OF ODISHA ROMA @ RUPALI MOHANTY @ RUPALI ROUT VS	SAMBIT BISWAL VS	// KUJANGA /206 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :26/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0005453/2023	GANESH SAHOO VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	LAXMISAGAR P.S. /91 /2023 () //
285	ABLAPL/0005454/2023	SAROJ BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	ATTABIRA /178 /2023 () //
286	ABLAPL/0005455/2023	SANATAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /318 /2023 () //
287	ABLAPL/0005456/2023	BENUDHAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
288	ABLAPL/0005457/2023	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
289	ABLAPL/0005458/2023	SATYABHAMA ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAPTIPADA /120 /2023 () //
290	ABLAPL/0005459/2023	SANATAN BEHERA VS STATE OF ODISHA	AVIJIT PATNAIK VS	DASPALLA /242 /2022 () //
291	ABLAPL/0005460/2023	SARAT KUMAR ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAPTIPADA /120 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :26/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	191/2023 MATA/180/2023	MONALISA SAMAL-MP	DAYANANDA MOHAPATRA
2	192/2023 MATA/181/2023	MONALISA SAMAL-MP	DAYANANDA MOHAPATRA
3	209/2023 RVWPET/257/2023	KABITA JENA-MP	SUBHADUTTA ROURAY
4	210/2023 RVWPET/257/2023	KABITA JENA-MP	SUBHADUTTA ROURAY
5	211/2023 TRP(C)/192/2023	MURALIDHAR SAHU-MP	RITA SINGH
6	212/2023 TRP(C)/193/2023	DAMBARUDHAR BEHERA-MP	ARIJEET MISHRA
7	213/2023 TRP(C)/194/2023	LALITA GOCHHAYAT-MP	RITA SINGH
8	216/2023 RPFAM/177/2023	BRAJAMOHAN SAHOO-MP	ASHOK KUMAR DAS
9	217/2023 RPFAM/177/2023	BRAJAMOHAN SAHOO-MP	ASHOK KUMAR DAS
10	229/2023 CONTC/1049/2023	KISHORE CHANDRA SWAIN-MP	
11	396/2023 CRLREV/643/2022	NAYAN KUMAR DAS@DASH@NAYAN DAS-MP	
12	564/2023 CMP/601/2023	BIKRAM KUMAR SUNDARAY-MP	BIBHUTI RANJAN MOHANTY
13	565/2023 CMP/602/2023	DHRUBA CHARAN DAS-MP	DWARIKA PRASAD MOHANTY
14	566/2023 CMP/604/2023	BHISMADEV SAHU-MP	BYOMOKESH SAHOO
15	576/2023 RSA/180/2021	RAMESWAR SATAPATHY-MP	DEVASHIS PANDA
16	799/2023 BLAPL/5892/2023	DEEPAK NAIK @ DEEPESWAR NAIK @ SALU-MP	SOUBHAGYA SWAIN
17	800/2023 BLAPL/5978/2023	UGRASANA MAHANTA-MP	PURNIMA SAHU
18	801/2023 BLAPL/4990/2022	BISWAJIT DAS-MP	
19	880/2023 MACA/615/2022	R. PRIYA-MP	KOUSIK ANANDA GURU
20	881/2023 MACA/402/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., MONSATHARAO	MONSATHARAO , D.O II-MP
21	882/2023 MACA/505/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. - MONNATH ROY	MONNATH ROY
22	1065/2023 ABLAPL/8492/2021	RUPA MALIK @ SURYAKANTA MALLICK-MP	
23	1066/2023 ABLAPL/13706/2022	TRIBIKRAM JAYASINGH-MP	
24	1067/2023 ABLAPL/12736/2021	NILAMANI MAHAPATRA-MP	AKASH BHUYAN
25	1300/2023 CRLA/153/2021	HEMANTA KUMAR NAIK@ MITHUN-MP	BIJAY JENA
26	1301/2023	NARU@NARAYAN MALLICK-MP	SURYAKANTA DWIBEDI

27	CRLA/592/2023 1302/2023	NARU@NARAYAN MALLICK-MP	SURYAKANTA DWIBEDI
28	CRLA/592/2023 1756/2023	KALU CHARAN TUREI-MP	SURYAKANTA DASH
29	CRLMC/2468/2023 1757/2023	ASHOK KUMAR SAHOO@SAHU-MP	
30	CRLMC/1314/2023 1758/2023	PRAMITA KANHAR@PRAMIT-MP	
31	CRLMC/1536/2023 1759/2023	PRABIN MAHAKUDA-MP	
32	CRLMC/555/2023 1760/2023	SUMIT KUMAR AGARWAL-MP	MR.MILAN KANUNGO SUMIT KUMAR MOHANTY
33	CRLMC/1067/2023 1761/2023	VARSHA AGARWAL-MP	SUMIT KUMAR MOHANTY
34	CRLMC/2395/2023 2999/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
35	WA/1156/2023 3000/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
36	WA/1156/2023 3001/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
37	WA/1156/2023 3002/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
38	WA/1157/2023 3003/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
39	WA/1157/2023 3004/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
40	WA/1157/2023 3005/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
41	WA/1158/2023 3006/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
42	WA/1158/2023 3007/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
43	WA/1158/2023 3008/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
44	WA/1159/2023 3009/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
45	WA/1159/2023 3010/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
46	WA/1159/2023 7955/2023	RAJAT KUMAR KUJUR-MP	AMARA KUMAR MOHANTY
47	WP(C)/17430/2023 7956/2023	SRI RAMA CHARITA MANASA MANDALI, BBSR-MP	RAMDAS ACHARY
48	WP(C)/17431/2023 7957/2023	OKILA BANZARA-MP	PABITRA KUMAR NAYAK
49	WP(C)/17433/2023 7958/2023	SATYARANJAN PUSTI-MP	SAILESH CHANDRA SAMANTARAY
50	WP(C)/17434/2023 7959/2023	DR. SASMITA RATH-MP	RAJJEET ROY
51	WP(C)/17436/2023 7960/2023	SATYARANJAN PUSTI-MP	SAILESH CHANDRA SAMANTARAY
52	WP(C)/17437/2023 7961/2023	FAKIR REDDY-MP	SATYABRATA MOHANTY
53	WP(C)/17438/2023 7962/2023	RANJAN KUMAR MOHANTY-MP	TRILOCHAN PANIGRAHI
54	WP(C)/17439/2023 7963/2023	M/S. S. MUND CONSTRUCTIONS PVT. LTD.,KALAHANDI-MP	MRABODHA CHANDRA NAYAK
55	WP(C)/17441/2023 7964/2023	KISHORE KUMAR MISHRA-MP	SUJATA JENA
56	WP(C)/17442/2023 7965/2023	M/S.GMR KAMALANGA-MP	M/S.SATYAJIT MOHANTY
57	WP(C)/5186/2012 7966/2023	BISWAMBAR SAMAL-MP	SANJAY KUMAR BEHERA
	WP(C)/17443/2023		

58	7967/2023 WP(C)/5187/2012	M/S.GMR KAMALANGA-MP	M/S.SATYAJIT MOHANTY
59	7968/2023 WP(C)/17445/2023	MADHUSUDAN MALIK @ MALLICK-MP	NIRANJAN LENKA
60	7969/2023 WP(C)/17447/2023	GOPABANDHU SAHOO-MP	SAILESH CHANDRA SAMANTARAY
61	7970/2023 WP(C)/17449/2023	NARENDRA KUMAR SAHOO-MP	SAILESH CHANDRA SAMANTARAY
62	7971/2023 WP(C)/17450/2023	JAGADISH KUMAR BISWAL-MP	ANJAN KUMAR BISWAL
63	7972/2023 WP(C)/17451/2023	SARASWATI MALLICK-MP	AJIT KUMAR MOHANTY
64	7973/2023 WP(C)/17454/2023	SURENDRANATH NAYAK-MP	SAMVIT MOHANTY
65	7974/2023 WP(C)/17455/2023	PRAMODINI NAYAK-MP	SUDHIR KUMAR MALLICK
66	7975/2023 WP(C)/17298/2023	JOGENDRA PRADHAN-MP	KHIROD KUMAR SWAIN
67	7976/2023 WP(C)/17458/2023	MANTU NAYAK-MP	BRAHMANANDA TRIPATHY
68	7977/2023 WP(C)/17462/2023	SEBATI NAYAK-MP	BRAHMANANDA TRIPATHY
69	7978/2023 WP(C)/17464/2023	BIPIN NAYAK-MP	BRAHMANANDA TRIPATHY
70	7979/2023 WP(C)/17465/2023	RANJAN KUMAR SAHOO-MP	MANASH RANJAN NAYAK
71	7980/2023 WP(C)/17467/2023	BHAGABAN NAYAK-MP	BRAHMANANDA TRIPATHY
72	7981/2023 WP(C)/17468/2023	AKSHAYA KUMAR RAY-MP	JAJATI KISHORE MOHANTY
73	7982/2023 WP(C)/17471/2023	SUSANTA KUMAR JENA-MP	BISWAJIT NAYAK
74	7983/2023 WP(C)/17474/2023	SUNITA MOHAPATRA @ MOHAPATR-MP	ASHUTOSH MISHRA
75	7984/2023 WP(C)/17473/2023	JAYANT KUMAR JENA-MP	SUKANTA KUMAR DALAI
76	7985/2023 WP(C)/17475/2023	MAHESWAR KHATEI-MP	ROHIT RANJAN RAY
77	7986/2023 WP(C)/17476/2023	KAMALAKANTA PANIGRAHI-MP	ROHIT RANJAN RAY
78	7987/2023 WP(C)/17428/2023	DURGA MADHAB BALIARSINGH-MP	CHINMAYA KUMAR NAYAK
79	7990/2023 WP(C)/17479/2023	DIPAK KUMAR BHOI-MP	AJAYA KUMAR JENA
80	7991/2023 WP(C)/17480/2023	M/S. SOUMYASHREE ENTERPRISES, ROURKELA-MP	ADHIRAJ MOHANTY
81	7992/2023 WP(C)/17481/2023	NARAYAN ROUT-MP	AMITABH MISHRA
82	7993/2023 WP(C)/17483/2023	GOPINATH SAHU-MP	SUSANTA KUMAR JETHY
83	7994/2023 WP(C)/1451/2011	RAMA PR.RATH-MP	